NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH **AHMEDABAD**

CA(CAA) No. 42/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER OF THE HEARING BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.04.2017

Name of the Company:

Navdurga Voyage Pvt. Ltd.

Section of the Companies Act:

Sections 230-232 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS) **DESIGNATION** REPRESENTATION **SIGNATURE**

1. MS. Dhagmishta

Advocate Raval

2 Mr. Yuvray Trakore

Advocate

Applicant of Vitake.
Applicant

Learned Advocate Mrs. Dharmistha Raval with Learned Advocate Mr. Yuvraj Thakore present for Applicant.

Heard learned Counsel for Applicant.

For filing further affidavit at request.

List the matter 20.04.2017.

MEMBER JUDICIAL

Dated this the 13th day of April, 2017.